

## Allahabad Bench

CP No. 468/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2021

NAME OF THE COMPANY: J.M.L. Marketings Pvt Ltd V/s ROC

SECTION OF THE COMPANIES ACT: 131 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Pradeep Singh Sisodia	CGSC	ROC	Pradeep Singh
2.				

CP NO. 468/ALD/2019

None present for the petitioner. Sh. Pradeep Singh Sisodia, CGSC for the ROC is present.

Record shows that time was granted to the CGSC for the ROC for filing reply, but no reply has been filed till date.

Learned CGSC for the ROC states that the copy of the petition has not been served by the petitioner. Let the same be served upon him within one week.

Accordingly, put up on 29.04.2021 before the Regular Court by which time the counsel for the ROC may file their reply.

Dated : 22.03.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Md. Zaid  
(Stenographer)